

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/977/2020

This the 18th day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sudesh Kumari, Age: 41 years, W/o Sh. Kewal Krishan, R/o Vill. Durang Tehsil Billawar, District Kathua and 7 ors.

....Applicants

(Advocate: Mr. R.S. Pathania-Not Present)

Versus

State of J&K through Commissioner/Secretary to Govt., Deptt of Social Welfare, J&K State, Civil Sectt., Srinagar and 4 ors.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 61/977/2020) is referable to a SWP No. 1398 of 2012 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun